

SCHEDULE I**FORM A****PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF JAI MAA VAISHNO LOHA PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	JAI MAA VAISHNO LOHA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	25/07/2007
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES- KANPUR
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U27310UP2007PTC033668
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	4TH KM. STONE, OPPOSITE TATA DHARAM KANTA VEHLANA CHOWK, MEERUT ROAD MUZAFFARNAGAR UP 251003
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	09/03/2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	ALOK KUMAR KUCHHAL INSOLVENCY PROFESSIONAL R/O: C- 154, SECTOR- 51, NOIDA- 201301 PH NO: +91-9810894275 E-MAIL ID: akkuchhal.ip@gmail.com REG NO: IBBI/IPA-002/IP-N00114/2017-18/10284
8.	LAST DATE FOR SUBMISSION OF CLAIMS	08/04/2020

Notice is hereby given that the JAI MAA VAISHNO LOHA PRIVATE LIMITED has commenced voluntary liquidation on 09TH March, 2020.

The stakeholders of JAI MAA VAISHNO LOHA PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 08th April, 2020 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

ALOK KUMAR KUCHHAL

Signature of the Liquidator:

IBBI/IPA-002/IP-N00114/2017-18/10284

Date 12th March, 2020

Place: Noida